

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-35(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2018**

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Sarvesh Kashyap, Advocate


For the Respondent: Mr. M.S. Vishnu Sankar, Advocate

ORDER

Renotify this case for filing further interim report with respect to the liquidation of the Corporate Debtor.

To come up on 2nd November, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**